

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**SPECIAL BENCH, BENGALURU**  
*(Through Video-Conferencing Mode (Hybrid))*

**ITEM No.17**  
**C.P.No.137/BB/2019**

**IN THE MATTER OF:**

Mr. Shankar Subramanya Bhat & Anr. ... Petitioner  
Vs.  
M/s. Canara Star Communications Pvt. Ltd. & Ors. ... Respondents

**Order under Section 241- 242 of Companies Act, 2013**

**Order delivered on: 30.05.2024**

**CORAM:**

**JUSTICE (RETD.) T. KRISHNAVALLI**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. MANOJ KUMAR DUBEY**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner : Shri Murali  
For R-1 to R-6 : Shri Saji P. John

**ORDER**

1. Heard the Ld. Counsels for the Petitioner and the Respondents.
2. Pleadings are complete.
3. List the case before the Regular Bench on **11.07.2024**.

**-Sd-**  
**(MANOJ KUMAR DUBEY)**  
**MEMBER (TECHNICAL)**

**-Sd-**  
**(T. KRISHNAVALLI)**  
**MEMBER (JUDICIAL)**